

(a) the details of project proposals received under drinking water supply and sanitation scheme from State Governments during each year in the last three years and the amount allocated and issued therein, State-wise; and

(b) the details of amount utilized by State Governments during the said period, especially during starting ten months and last two months of each year?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Information is being collected and will be laid on the Table of the House.

Pending proposal of Maharashtra under JNNURM

2834. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any proposal has been received for the various development in Maharashtra under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM);

(b) if so, the details thereof and follow-up action taken thereon;

(c) whether it is a fact that some of the project proposals submitted by Maharashtra Government under JNNURM are pending for approval; and

(d) if so, the time by which the scheme/projects are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) 174 Detailed Project Reports (DPRs) have been submitted by Government of Maharashtra, out of which 79 Projects have been sanctioned. With approved cost of Rs.11732.04 crore and Additional Central Assistance (ACA) commitment of RS.5152.02 crore. An amount of Rs.2804.99 crore has been released as ACA for the approved projects so far.

Under Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) of JNNURM, the State Level Sanctioning Committee (SLSC) of Government of Maharashtra has recommended 113 Projects in 86 towns for release of funds, out of which an amount of Rs.1367.57

crore has been released for 94 Projects of 86 town so far for which approved cost is Rs.2699.95 and ACA committed is Rs.2166.39 crore.

(c) and (d) No DPR submitted by Government of Maharashtra is pending for consideration under UIG of JNNURM.

Under UIDSSMT, since the State of Maharashtra has exhausted its 7 years allocation, the remaining 19 Projects of 16 Towns cannot be considered on for release.

Garbage Disposal Plant in Goa

2835. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the State Government of Goa has approached the Ministry for financial and technical assistance for setting up of Garbage Disposal Plant in Goa;

(b) if so, the quantum of assistance given so far, and the technical know how given to the State Government;

(c) whether the Ministry has any scheme to give such type of assistance to the State Governments on their request; and

(d) if so, the essential features of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir.

(b) Does not arise.

(c) and (d) Municipal Solid Waste Management is a State Subject and it is the responsibility of the State Government/Urban Local Bodies (ULB) to plan, design, implement, operate and maintain the Solid Waste Management (SWM) system in the urban areas of the country.

However, the Ministry of Urban Development (MoUD), Government of India is providing financial assistance to some extent under Urban Infrastructure & Governance (UIG) and Urban infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) of Jawaharlal Nehru